

## NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 17<sup>th</sup> APRIL, 2024, 10:30 A.M.

TA No. 6/CB/2021 CA (CAA) No. 728/MB/2017

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj  
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Adhiraj Infra Estates Pvt. Ltd. -And- Its Creditors
Under Section	230-232

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s)

Mr. Saswat Kumar Acharya, Adv.  
Ms. S. Pholgu, Adv.  
Mr. Abhijeet Agarwal, Adv.  
Mr. Jaish Joshi, Adv.  
Mr. Subham Agrawal, Adv.  
Ms. Jagruti Sahoo, Adv.

For Respondent (s)

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**ORDER**

At the request of the Bar Association, due to Ram Navami, matter adjourned to 12.06.2024.

Sd

**Kaushalendra Kumar Singh**  
Member (Technical)

Sd

**P. Mohan Raj**  
Member (Judicial)